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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, AT CHENNAI

Original Application No. 216 of 2024 (SZ)

[Earlier O.A.No.645 of 2024 (PB)]

Suo-Moto matter in respect News item

Appearing in the in The Hindu

Dated 01.05.2024 titled "Greater

Chennai Corporation identifies 25

hotspots where construction debris

gets dumped".

.....Applicant

Versus

The Commissioner

Greater Chennai Corporation


..... Respondent

STATUS REPORT FILED BY THE GREATER CHENNAI

CORPORATION. - 3RD RESPONDENT

I K.Vijayakumar, S/o.K.Karuppannan, Hindu, aged about 59 years, Superintending Engineer. Solid waste Management Department, Greater Chennai Corporation, having office at Chennai -600003, do hereby solemnly affirm and sincerely submit as follows;

1. I am working as the Superintending Engineer in the Greater Chennai Corporation and filing this report on behalf of the


SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

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Commissioner, Greater Chennai Corporation and hence I am well acquainted with the facts and circumstances of the case.

2. I am filing this status report and I am well acquainted with the facts of the above case as per available records.
3. I respectfully submit that the earlier counter affidavits and reports filed by the Greater Chennai Corporation may be read as part and parcel of this report.
4. I respectfully submit that the detailed submission, the Greater Chennai Corporation in compliance with the Hon'ble Tribunal's directive to clear construction and demolition waste from 25 hot spots, and photos are enclosed for your kind perusal and the Greater Chennai Corporation has taken many steps to apprise this Hon'ble Tribunal of the measures already implemented in this regard.

Actions Taken by Greater Chennai Corporation.

I. Collection of C&D Waste.

- a) Greater Chennai Corporation has initiated an extensive program to collect construction and demolition waste systematically to prevent unauthorized dumping on roadsides and in canals:
- b) The project, launched two years ago in Zones 4, 5, 6, 8, 9, 10, and 13, has been successful in curbing indiscriminate


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disposal. From 17.01.2025, this initiative has been extended to cover the entire Greater Chennai Corporation area to ensure improved public service.

- c) Licensed vendors have been engaged for door-to-door collection of construction and demolition waste from all streets

II. Processing of Collected C&D Waste.

- a) Construction and demolition waste is handled by M/S Seermighu Chennai (north and south) private vendors. Primary collection of construction and demolition waste was collected by vendors in all streets through their men and machinery for that GCC, paying an amount of Rs. 2100 per metric tonne. The vendor collected C&D waste from the streets and stored it in a secondary collection centre in zones. There are 15 secondary collection centres in GCC. And then from the secondary collection centre to the processing centre through 10-tonne vehicles with the following safety protocols. There are 2 processing centres in GCC, one at Kodungaiyur and the other one at Perungudi. The processing centre is being operated by private vendor M/s WESTART Communications India Pvt Ltd for an amount of Rs. 650/- per metric tonne. During processing they separated 20 mm metal, 12 mm metal, and 6 mm chips, M sand, and P sand. The quality test is


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done by IIT & PWD. The bifractional materials are sold by vendors to construction builders who are required to use these materials.

- b) The waste collected is processed at two designated processing centers located in Kodungaiyur and Perungudi, operated by separate concessionaires.
- c) An average of 400 metric tons per day of waste is processed, and the following materials are segregated for reuse:
 - 20mm blue metal
 - 12mm blue metal
 - 6mm chips
 - M-sand
 - P-sand
- d) These recycled materials are effectively reused for building construction and are sold by the concessionaires

III. Monitoring and Enforcement.

- a) To deter unauthorized dumping, GCC has deployed 42 enforcement vehicles to monitor the GCC area unit-wise. Additionally, CCTV cameras have been installed at strategic locations to identify violators.
- b) Penalties are levied on individuals or entities found dumping debris illegally in roadsides or waterways.


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- c) So total Rs.12817300/-has been collected through enforcement team Vehicles from vilators from 08.10.2024 to 20.10.2025.

IV. Permission for Private Dumping at Designated Locations.


- a) Greater Chennai Corporation has implemented a streamlined system to facilitate registered private lorry owners to dispose of C&D waste at designated locations.
- b) Lorry owners are required to register on the Greater Chennai Corporation website and undergo document verification.

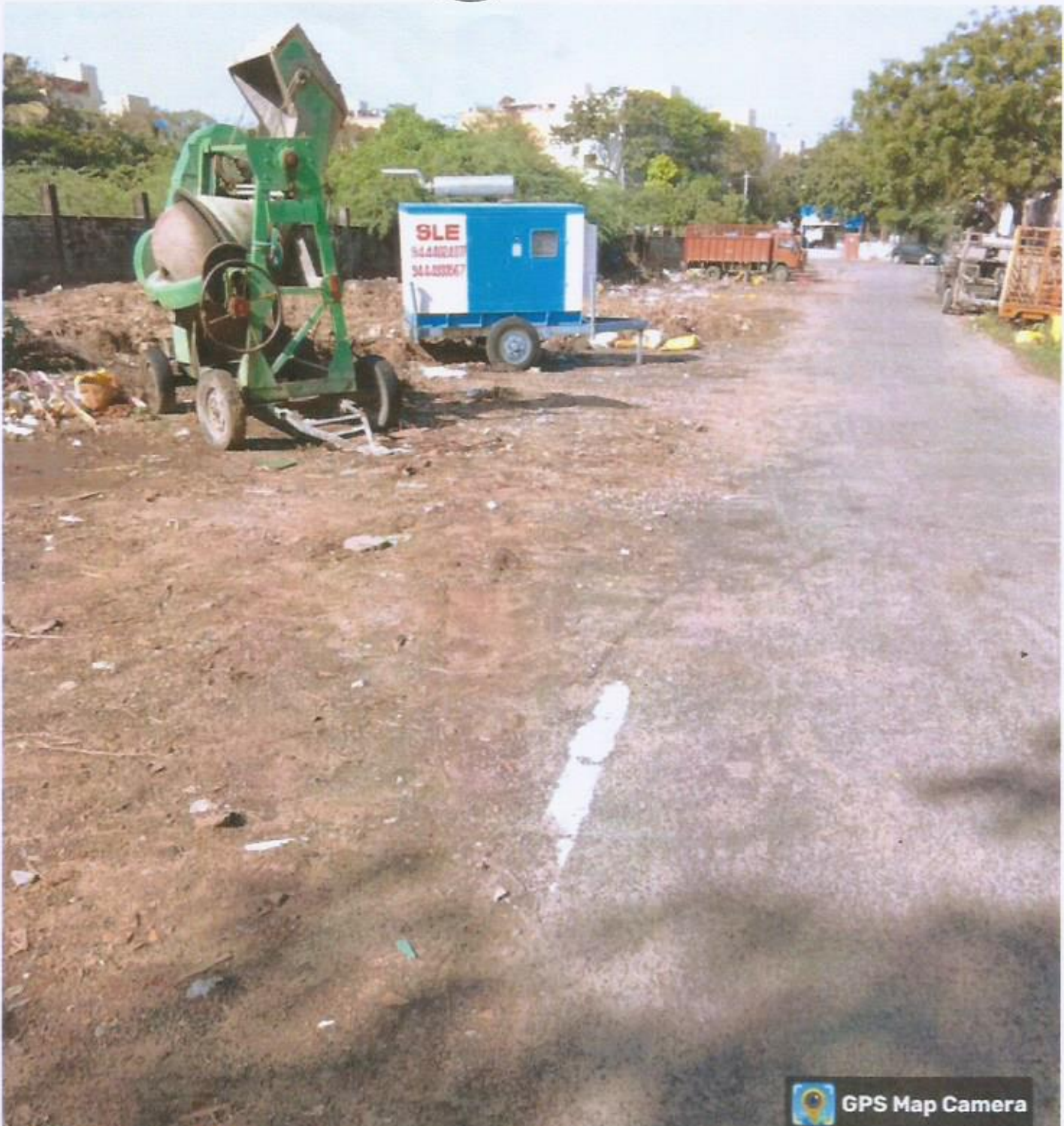
V. Guidelines for New Building Permits.


- a) As part of the building plan approval process, owners and builders are instructed to dispose of their C&D waste only at Greater Chennai Corporation identified designated locations(15 location).

VI.Public Awareness Initiatives.

- a) Pamphlets and awareness campaigns are conducted to educate the public about the adverse impact of illegal dumping and to encourage responsible waste disposal practices.


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 GPS Map Camera



Chennai, Tamil Nadu, India

1, 23rd E St, Ambedkar Nagar, Kamaraj Nagar,

Thiruvanmiyur, Chennai, Tamil Nadu 600041, India

Lat 12.984596° Long 80.257733°

27/12/24 02:50 PM GMT +05:30

2



After

Z 13 U38 W179 A E Complaint

27.12.2024 11:33

12 98915, 80,26927

X7Q9+QG4, Kalakshetra Colony, Besant Nagar, Chennai 600090.

6



27 Dec 2024 11:08:38 am

Main 5th Street

Annanagar East

Chennai

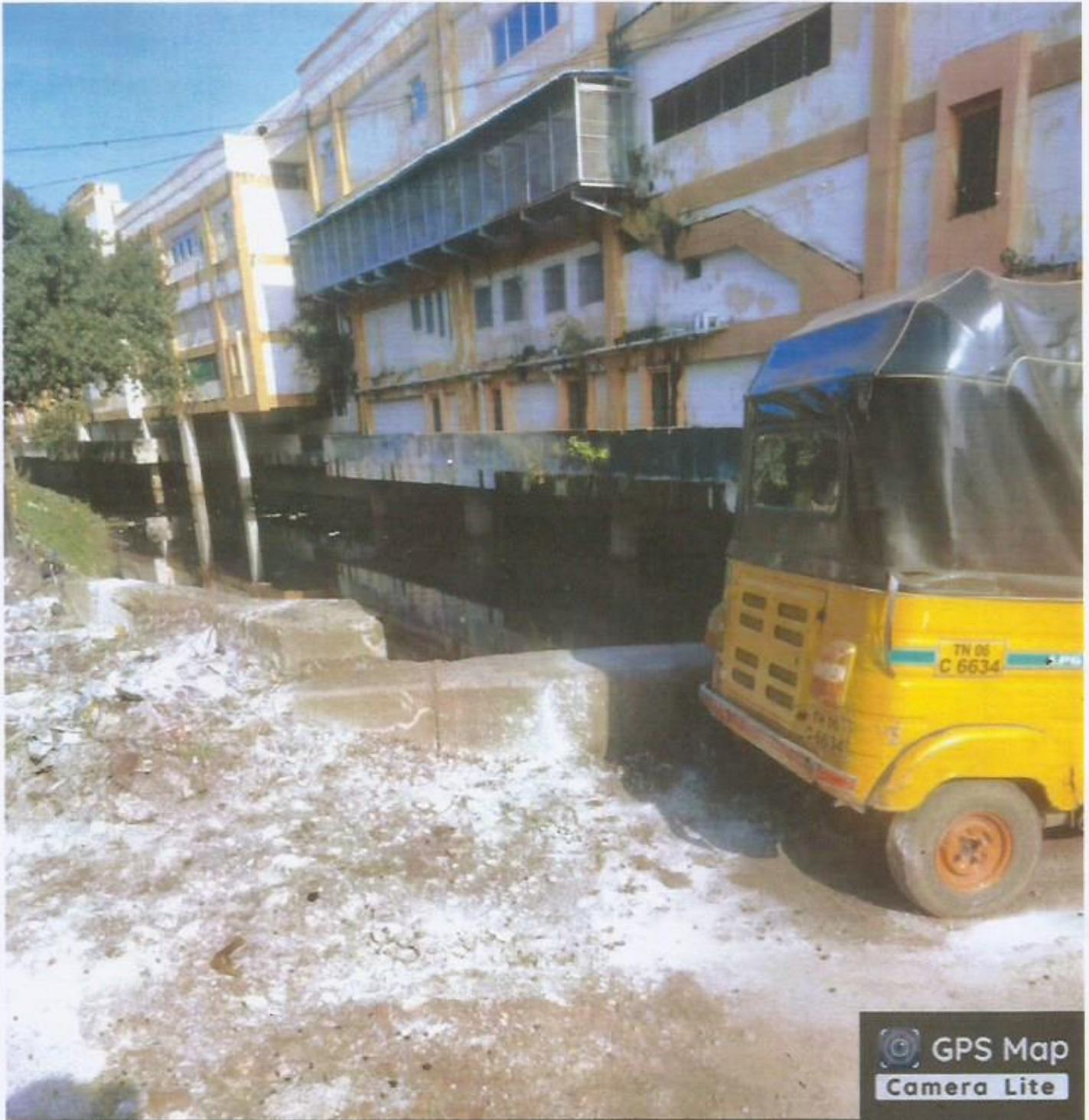
Tamil Nadu

Altitude:-71.9m

Speed:0.0km/h

Index number: 809

10



Bridge, Canal Bank Rd, Kapali Thottam, Mylapore, Chennai, Tamil Nadu 600004, India

Latitude

13.03429473°

Local 03:11:03 PM

GMT 09:41:03 AM

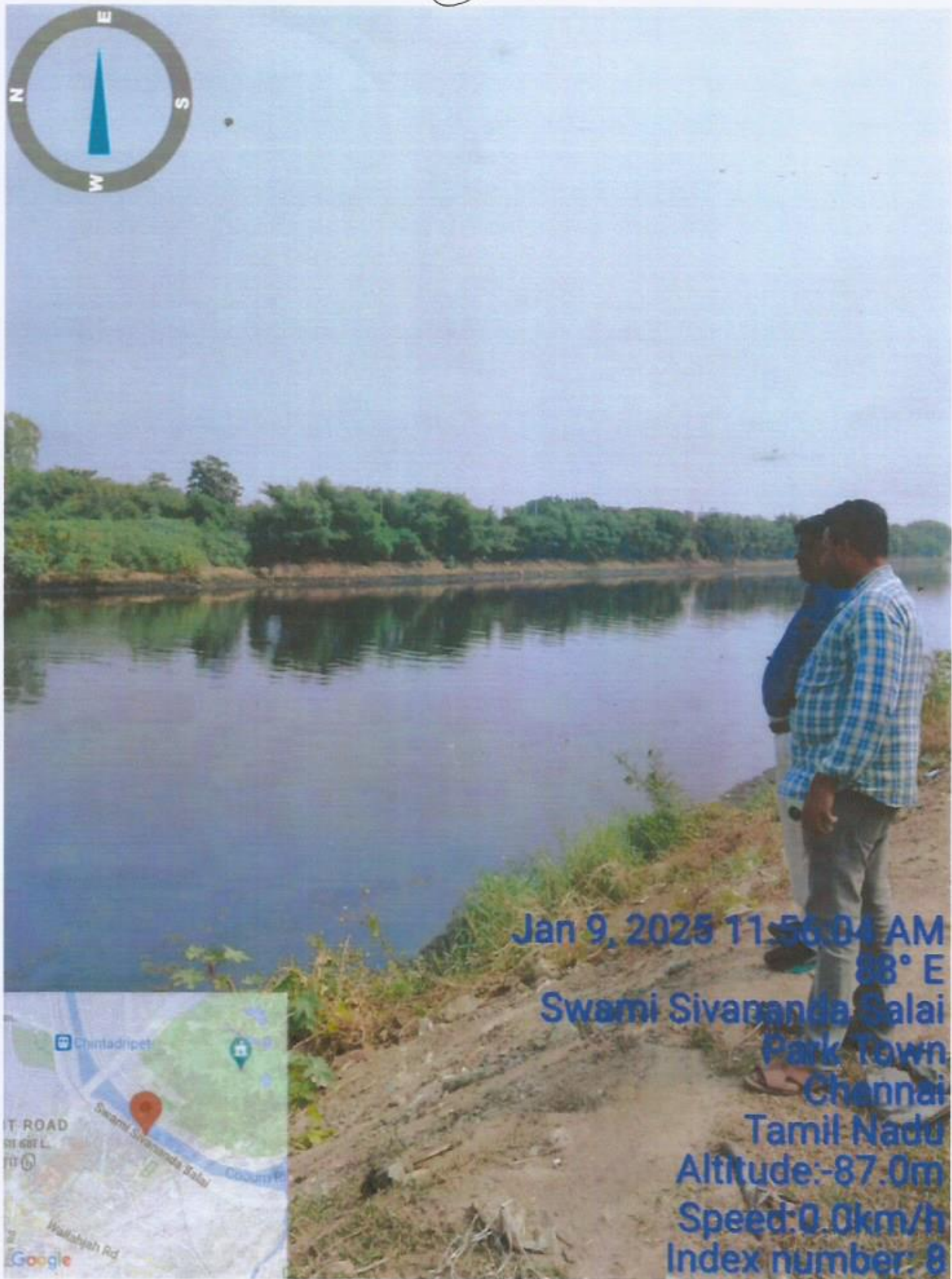
Longitude

80.2661023°

Altitude 10 meters

Friday, 27.12.2024

11



Jan 9, 2025 11:56:04 AM
88° E

Swami Sivarama Salai
Park Town
Chennai

Tamil Nadu

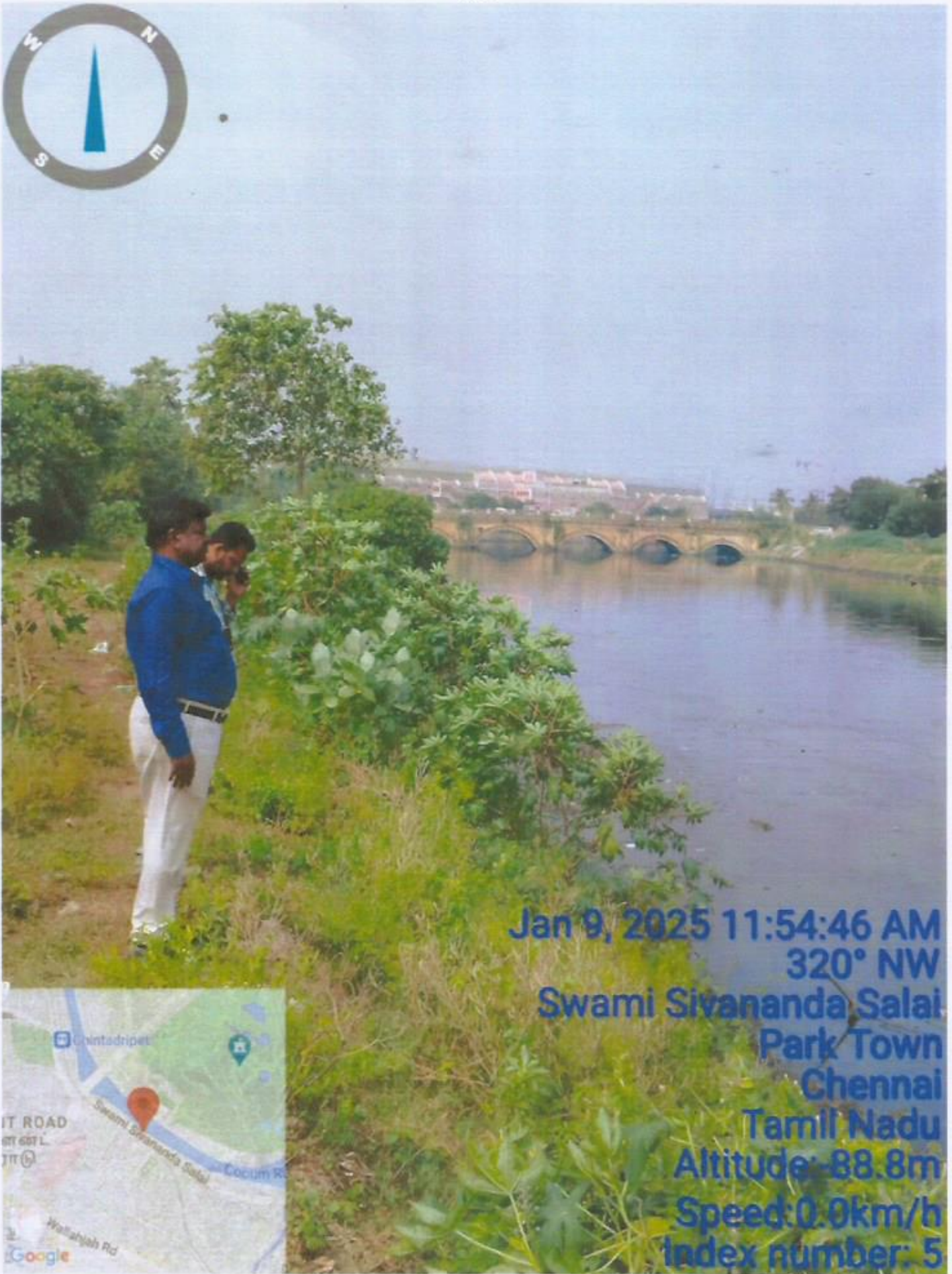
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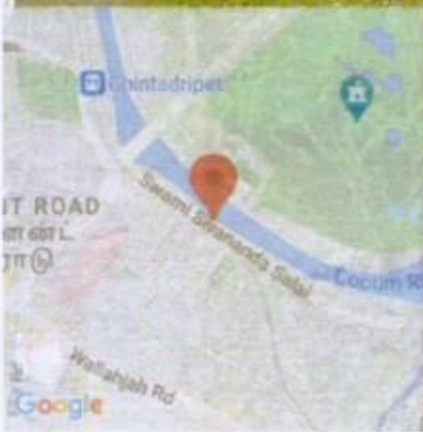
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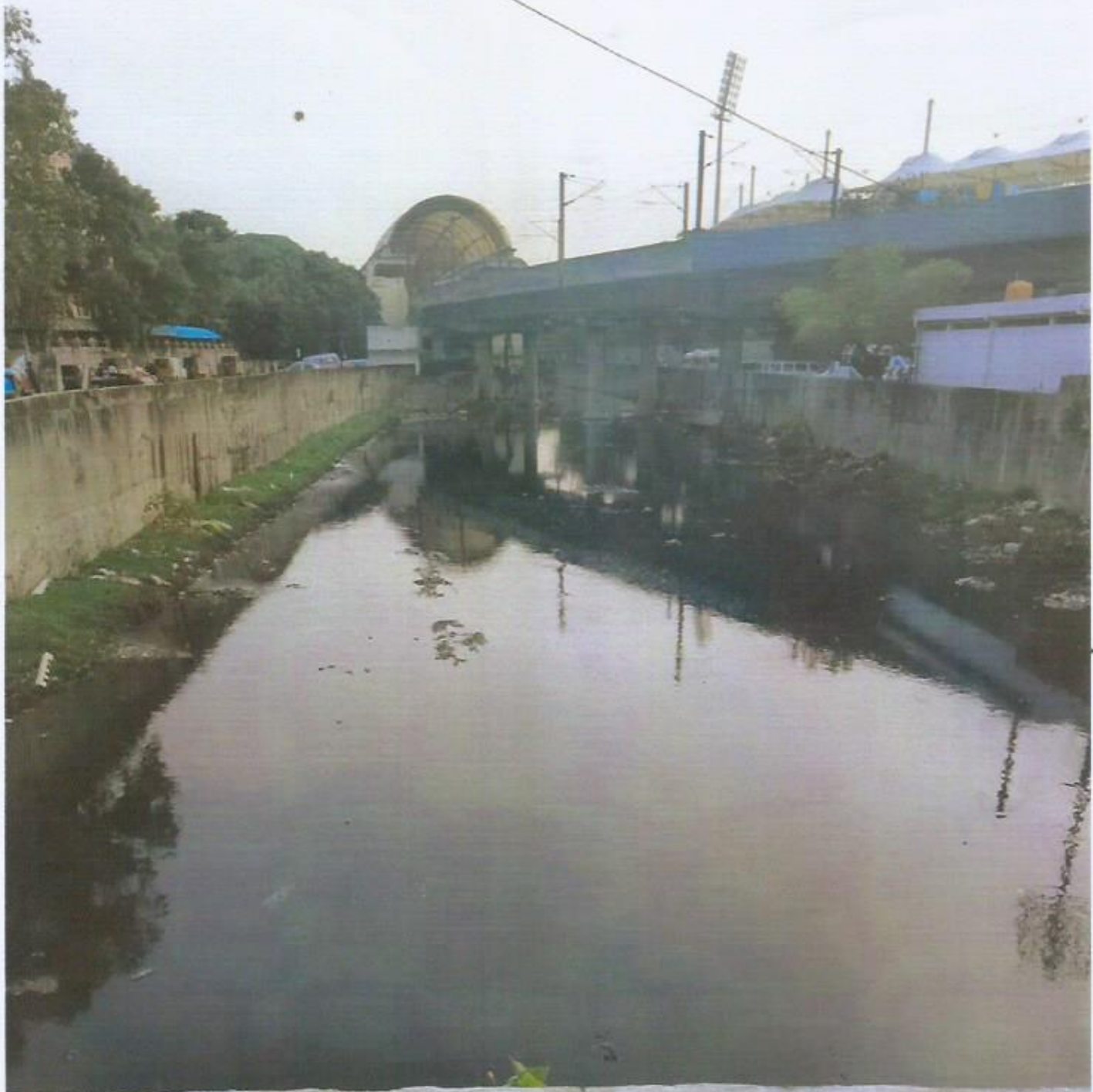
12




Jan 9, 2025 11:54:46 AM
320° NW
Swami Sivananda Salai
Park Town
Chennai
Tamil Nadu
Altitude: 88.8m
Speed: 0.0km/h
Index number: 5



13

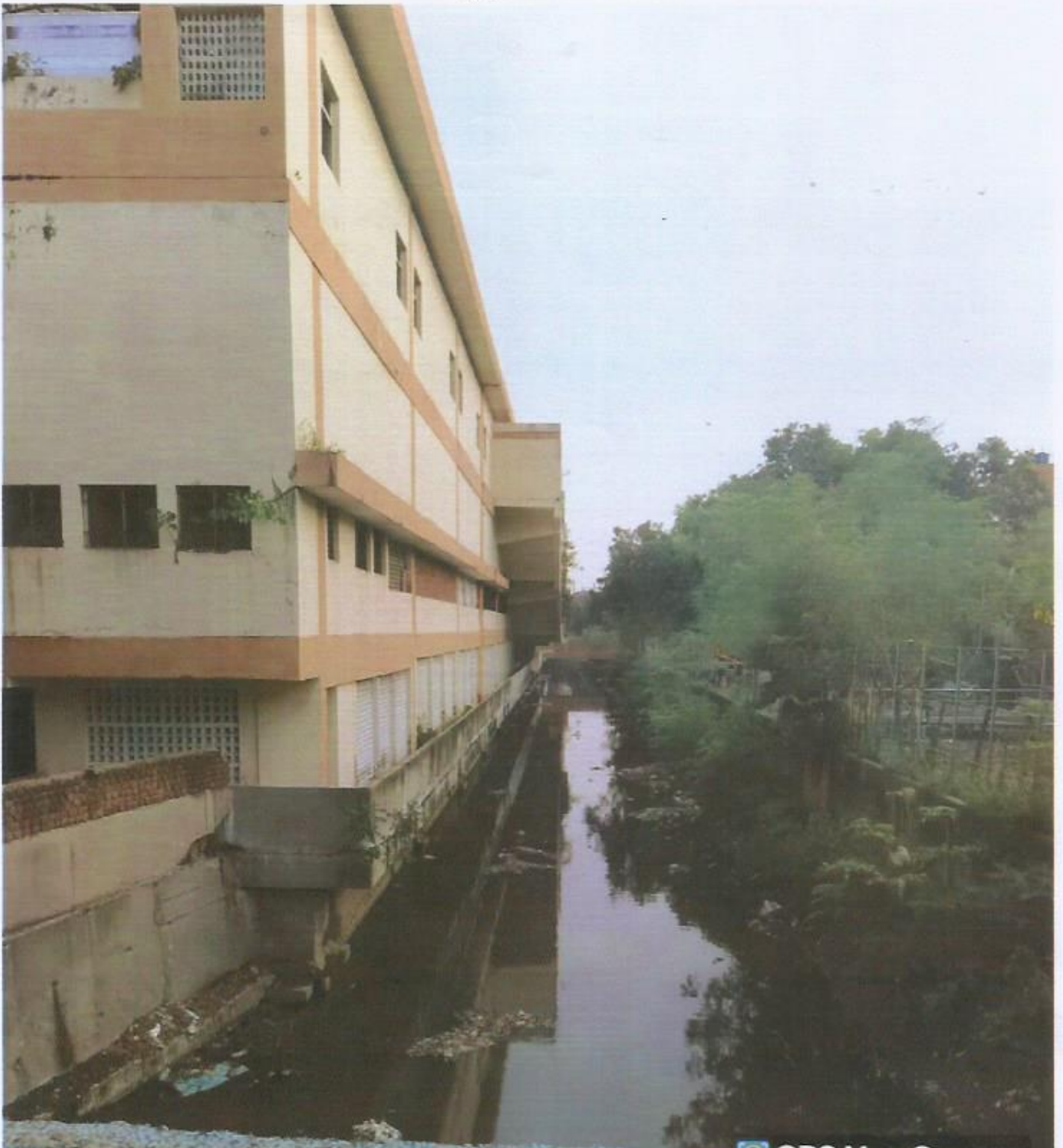



 **GPS Map Camera**



Chennai, Tamil Nadu, India
377j+m6x Wallajah Road Water Fountain 1, Wallajah Rd, Pwd
Estate, Chepauk, Triplicane, Chennai, Tamil Nadu 600005, India
Lat 13.064124° Long 80.280884°
19/11/24 04:06 PM GMT +05:30

14

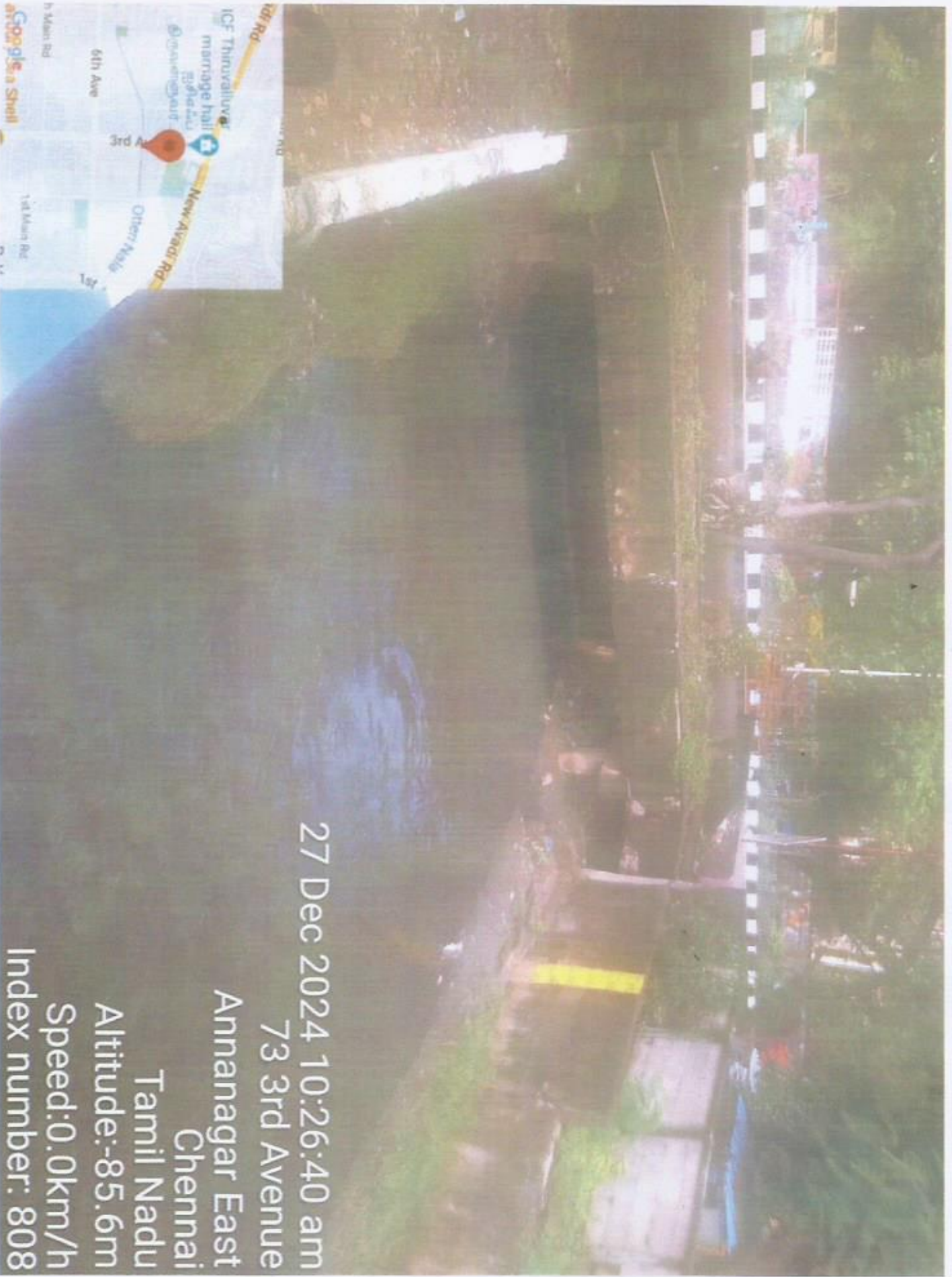


 **GPS Map Camera**



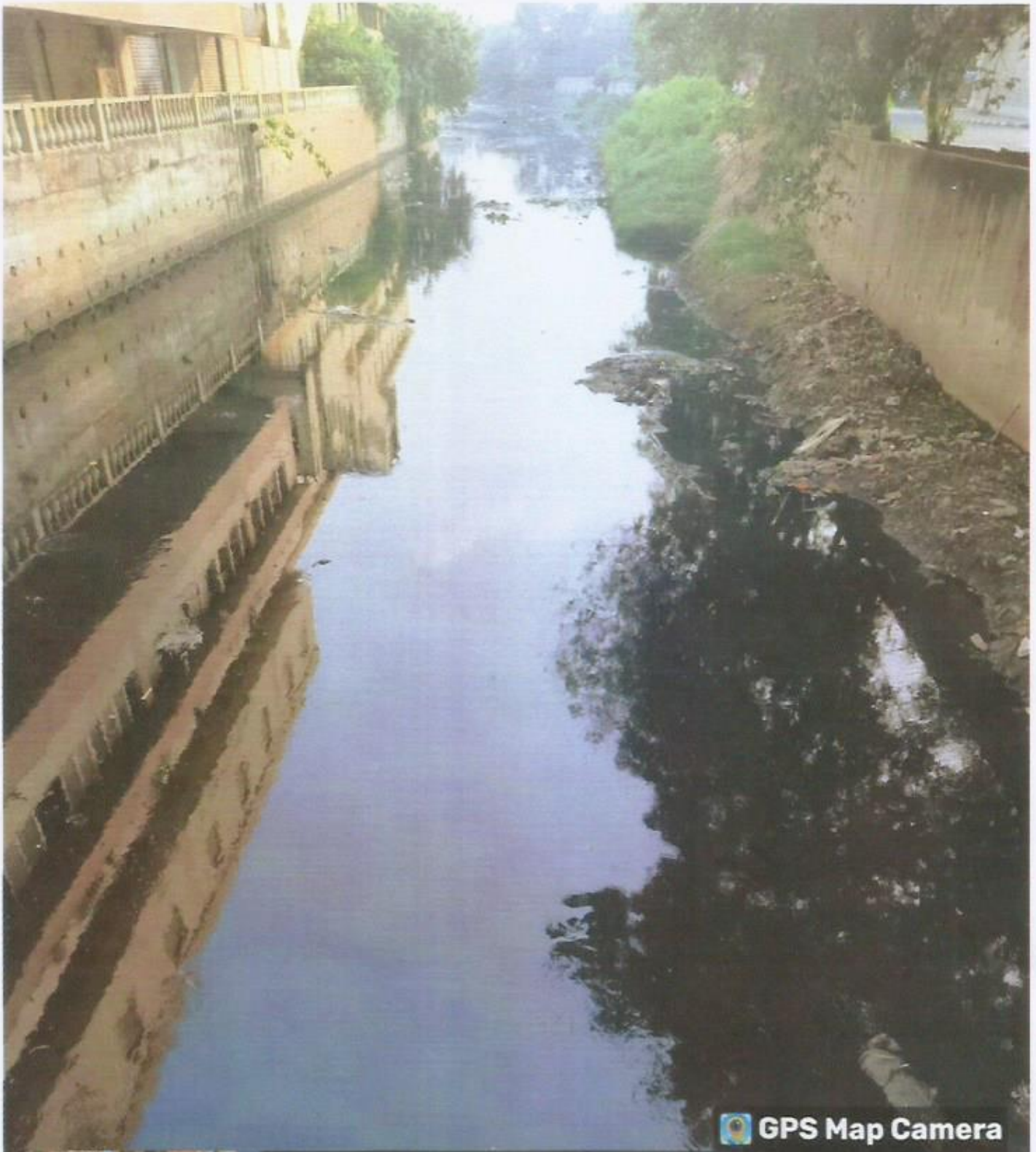
Chennai, Tamil Nadu, India
374j+f6p, Mattan Kuppam, Triplicane, Chennai, Tamil Nadu
600005, India
Lat 13.056228° Long 80.280446°
19/11/24 03:54 PM GMT +05:30


15



27 Dec 2024 10:26:40 am
73 3rd Avenue
Annanagar East
Chennai
Tamil Nadu
Altitude:-85.6m
Speed:0.0km/h
Index number: 808

1b



 **GPS Map Camera**



Google

Chennai, Tamil Nadu, India

No 18, kuppumuthu Street,, Chepauk, Triplicane, Chennai, Tamil Nadu 600005, India

Lat 13.061731° Long 80.280446°

19/11/24 04:10 PM GMT +05:30

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GREATER CHENNAI
CORPORATION**

**TH.N.R.RAMESH KANNA,
COUNSEL FOR RESPONDENT**